

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:441
ANSWERED ON:20.02.2009
ALLOTMENT OF LAND TO SMALL INDUSTRIAL UNITS
Athawale Shri Ramdas

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to allot land to small industrial units in Delhi which were closed in accordance with the Supreme Court orders;
- (b) if so, the details thereof?
- (c) whether the Government has received any representation in this regard;
- (d) if so, the details thereof; and
- (e) the action taken by the Government thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

(a)to(e): Government of National Capital Territory of Delhi has reported that as on date there is no policy to allot land to small industrial units in Delhi which were closed in accordance with the Supreme Court orders. However, since the relocation scheme floated in the year 1996, 22749 industrial plots/flats have been allotted so far to applicants declared as eligible for such allotment.